NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/666/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: PRECISIONE MACHINE AND AUTO COMPONENTS

NAME OF THE RESPONDENT(S)

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1). A. ARFAT MOH ALMED.

FOR A.K. MYLSAMY AND ASSOCIATES.

B. Karthilyan

For S.V. Barn Rathrum

(For Nesporcher)

ORDER

Counsels representing both the parties are present. Counsel for respondent filed vakalat and prayed for time to file counter and making submissions. Time is extended at request. Put up on 11.12.2017.

sel-S Vijayaraghavan Member (Technical)

-Se/-

K Anantha Padmanabha Swamy Member (Judicial)